GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:4056 ANSWERED ON:30.04.2012 MIGRANT WORKERS Antony Shri Anto

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government maintains the data bank of migrant workers in the country;

(b) if so, the details thereof including the number of inflow and outflow of the migrants workers during the last three years, State-wise and year-wise;

(c) whether the existing labour welfare schemes are fully accessible to the migrant workers;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the steps taken by the Government to include migrant workers under the cover of labour welfare and social security schemes?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) & (b):No data is maintained at Central level in respect of migrant workers.

(c) to (e): The Government has enacted the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979 to regulate the employment of inter-state migrant workmen and to provide for their conditions of service and for matters connected therewith. The Act inter-alia provides for payment of minimum wages, journey allowance, displacement allowance, residential accommodation, medical facilities and protective clothing etc. to these workers. The provisions of various labours laws such as the Employees Compensation Act, 1923, the Payment of Wages Act, 1936, the Industrial Dispute Act, 1947, the Employees Insurance Act, 1941, the Employees Provident Fund and Miscellaneous Provisions Act, 1952 and Maternity Benefit Act, 1961.

The Government has also enacted the Unorganized Workers' Social Security Act, 2008 to provide for social security and welfare of unorganized workers including migrant workers.

The migrant workers come from various segments of unorganized workers such as building and other construction workers, farm labour, domestic workers etc. The existing schemes for such workers are also accessible to migrant workers.